

12.26 hrs.

BUSINESS ADVISORY COMMITTEE
 [English]

Twenty-Sixth Report

THE MINISTER OF PARLIAMEN-
 TARY AFFAIRS AND MINISTER OF
 FOOD AND CIVIL SUPPLIES (SHRI
 H. K. L. BHAGAT) : I beg to move :

"That this House do agree with the
 Twenty-Sixth Report of the Business
 Advisory Committee presented to the
 House on the 7th August, 1986."

MR. SPEAKER : The question is :

"That this House do agree with the
 Twenty-Sixth Report of the Business
 Advisory Committee presented to the
 House on the 7th August, 1986."

The motion was adopted

12.26½ hrs.

**CONSTITUTION (FIFTY-FOURTH
 AMENDMENT) BILL* 1986**

[English]

THE MINISTER OF STATE IN THE
 MINISTRY OF LAW AND JUSTICE
 (SHRI H. R. BHARDWAJ) : I beg to move
 for leave to introduce a Bill further to amend
 the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a
 Bill further to amend the Constitution
 of India."

The motion was adopted

SHRI H. R. BHARDWAJ : Sir, I
 introduce** the Bill.

* Published in Gazette of India Extra-
 ordinary. Part-II Section 2, dated
 8.8.1986.

** Introduced with the recommendation of
 the President.

12.27 hrs.

**TAMIL NADU LEGISLATIVE COUNCIL
 (ABOLITION) BILL* 1986**

[English]

THE MINISTER OF STATE IN THE
 MINISTRY OF LAW AND JUSTICE
 (SHRI H. R. BHARDWAJ) : I beg to
 move for leave to introduce a Bill to provide
 for the abolition of the Legislative Council
 of the State of Tamil Nadu and for matters
 supplemental, incidental and consequential
 thereto.

MR. SPEAKER : The question is :

"That leave be granted to introduce a
 Bill to provide for the abolition of the
 Legislative Council of the State of
 Tamil Nadu and for matters supple-
 mental, incidental and consequential
 thereto."

The motion was adopted.

SHRI H. R. BHARDWAJ : Sir, I in-
 troduce the Bill.

12.28 hrs.

**NATIONAL SECURITY GUARD BILL*
 1986**

[English]

THE MINISTER OF HOME AFFAIRS
 (S. BUTA SINGH) : I beg to move for leave
 to introduce a Bill to provide for the con-
 stitution and regulation of an armed force of
 the Union for combating terrorist activities
 with a view to protecting States against in-
 ternal disturbances and for matters connected
 therewith.

MR. SPEAKER : The question is :

"That leave be granted to introduce a
 Bill to provide for the constitution
 and regulation of an armed force of
 the Union for combating terrorist

* Published in Gazette of India Extra-
 ordinary. Part-II, Section 2, dated
 8.8.1986.